PHALGUNA 6. 1913 (SAKA)

Written Answere 322

[Translation]

Allotment of Stalls

156. SHRIMATI BHAVNA CHIKHALIA: DR. RAMESH CHAND TOMAR: SHRI RATILAL KALIDAS VARMA:

Will the Minister of RAILWAYS be pleased to state:

(a) the criteria being adopted for the allotment of stalls on the railway platforms;

(b) the details of the provision, if any, for reservation of stalls for disabled persons and unemployed youths; and

(c) the details of stalls allotted on the railway platforms of Bombay, Vadodra, Delhi and Lucknow during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Allotment of stalls is done by Zonal Railways after following prescribed procedure and guidelines to meet the requirements of the Passengers wherever considered justified.

(b) There is no such provision for reservation of stalls for disabled persons and unemployed youths.

(c) No stalls were allotted at Bombay, Vadodra and Lucknow during 1990-91. 2 juice stalls; one each at Delhi and New Delhi were allotted to HPMC.

Lions and Leopards in various Zoos

157. SHRIMATI BHAVNA CHIKHALIA: DR. RAMESH CHAND TOMAR: SHRI RATILAL KALIDAS VARVA: SHRI DEVI BUX SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the Zoos having white tigers, lions and leopards alongwith their numbers;

(b) the number of lions and leopards that died in each of the Zoos during each of the last three years; and

(c) the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRI KAMAL NATH): (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Private Nursing Homes

159. SHRI TARA CHAND KHANDEWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to amend the rules governing the functioning of the private nursing homes in the capital;

(b) if so, the details thereof;

(c) whether the proposed amendments are likely to curb the lilegal functioning of these nursing homes; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K.THARADEVI SIDDHARTHA): (a) to (d). In exercise of the